

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 06.12.2018 (Thursday)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) No. 240 of 2017	SICGIL India Ltd. & 5 Ors. Vs. IFB Agro Industries Ltd.	Reena Choudhary Dhruv Dewan Arjun Sharma	Soumya Roy Chowdhary Gaurav Gupta

For Orders

2.	Comp. App. (AT) (Ins) No. 344 of 2018	SICOM Ltd. Vs. Alok Employee Benefit & Welfare Trust & Ors.	Ankur Kashyap	Bali Brar-R2 Sneha-R5 Nisha-R.P.
3.	Comp. App. (AT) (Ins) No. 706 of 2018	Kavya Build-Con Pvt. Ltd. Vs. S.J. Impex & Ors.	Arush Khanna	Bina Gupta

For Admission (Fresh Cases)

4.	Comp. App. (AT) (Ins) No. 739 of 2018	Signapurkar's Leather House Pvt. Ltd. Vs. Prime Soles	Manu Yadav	
5.	Comp. App. (AT) (Ins) No. 757 of 2018	R. Anil Bafna Vs. Madhu Desikan & Ors.	Ashwin Kumar D.S.	
6.	Comp. App. (AT) (Ins) No. 758 of 2018	Rajesh Dinanath Dabhade Vs. Jumbo Tanks & Equipments Pvt. Ltd. & Anr.	Apoorv Shukla	
7.	Comp. App. (AT) (Ins) No. 759 of 2018	Sales Tax Department, State of Maharashtra Vs. Parte Casters Pvt. Ltd. & Ors.	Prashant S. Kenjale	
8.	Comp. App. (AT) No. 403 of 2018	The Rathna Textile Mills Pvt. Ltd. & Ors. Vs. V.R.A.R. Ramakrishnan	B. Rangunath	
9.	Comp. App. (AT) No. 404 of 2018	Sanjeev Kapoor Vs. BAHL Paper Mills Ltd. & Ors	S. Janani	

For Admission (After Notice)

10.	Comp. App. (AT) (Ins) No. 658 of 2018	Manish Agarwal Vs. G.S. Express Pvt. Ltd.	Sanchit Garga	Ankit Khandelwal
-----	---------------------------------------	---	---------------	------------------

11.	Comp. App. (AT) (Ins) No. 676 of 2018	Manji Patel Vs. Corporate Finance & Investment Services India Pvt. Ltd. & Ors.	Nikhil Goel	Aaditya Pande-(R1- 4)
12.	Comp. App. (AT) (Ins) No. 678 of 2018	Pravin Patel Vs. Corporate Finance & Investment Services India Pvt. Ltd. & Ors.	Nikhil Goel	Aaditya Pande-(R1- 4)
13.	Comp. App. (AT) (Ins) No. 552 of 2018	Raghu Rama Krishna Raju Vs. Gandhar Oil Refinery (India) Ltd. With	Anirudh Wadhwa	Arunima-R1 Nakul Sachdeva- R2(IRP)
14.	Comp. App. (AT) (Ins) No. 553 of 2018	Raghu Rama Krishna Raju Vs. Gandhar Oil Refinery (India) Ltd.	Yogesh Kumar Jagia	Arunima-R1 Nakul Sachdeva- R2(IRP)
15.	Comp. App. (AT) (Ins) No. 592 of 2018	Ravinder Pal Singh Lamba Vs. Satkar Air Cargo Services Pvt. Ltd.	Veda Legal	Vaibhav Dabas
16.	Comp. App. (AT) (Ins) No. 631 of 2018	Gandhar Oil Refinery India Ltd. Vs. Sapphire Equities Pvt. Ltd.	Nithin Saravanan	Mangaljit Mukherjee
17.	Comp. App. (AT) (Ins) No. 673 of 2018	Fire Trix Engineering & Systems Pvt. Ltd. Vs. Maxitech Engineering Pvt. Ltd.	R.L. Sinha	
18.	Comp. App. (AT) (Ins) No. 696 of 2018	Hemanth Meka Rao Vs. Asset Reconstruction Company (India) Ltd. (ARCIL) & Anr.	Rajeev K. Pandey	Navneet Gupta (R- 1)
19.	Comp. App. (AT) No. 156 of 2018	Janakiraman Srinivasan &Ors. Vs. Nava Healthcare Pvt. Ltd. & Ors.	Ramesh C. Kainthola	Navin Kumar
20.	Comp. App (AT) No. 322 of 2018	Dhananjay Krishnanath Gaikwad & Ors. Vs. Tuljabhavani Cold Storage Pvt. Ltd. & Anr.	Aaditya A. Pandey	Samrat K. Shinde- R1 Kaushik Poddar (R- 2)
21.	Competition Appeal (AT) No. 36 of 2018	Karnataka Power Corporation Ltd. Vs. Competition Commission of India & Ors.	AchyuthAjith Kumar	Yaman Verma
22.	Compensation Application (AT)No. 02 of 2018	Maharashtra State Power Generation Co ltd Vs Nair Coal Services Ltd Ors	K.K Sharma	Akshat Kulshresha
23.	Competition App.(AT) No. 63 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors.	Sonal Jain	Shiv Johar (R2), Aman Singh Sethi (R3 & R4)

		With		
24.	Competition App.(AT) No. 64 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. With	Sonal Jain	Shiv Johar (R2), Aman Singh Sethi (R3 &R4)
25.	Competition App.(AT) No. 65 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. With	Sonal Jain	Shiv Johar (R2), Aman Singh Sethi (R3 & R4)
26.	Competition App.(AT) No. 66 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors.	Sonal Jain	Shiv Johar (R2), Aman Singh Sethi (R3 & R4)
27.	Competition App. (AT) No. 79 of 2018	Hyundai Motor India Ltd. Vs. Competition Commission of India & Anr.	J. Sagar	Neha Mishra

For Hearing

28.	Comp. App. (AT) (Ins) No. 182 of 2018 Part Heard	Bhavik Bhimiyani Vs. Uday Vinodchandra Shah (R.P.) of Neelkanth Township &Construction Pvt. Ltd. &Ors.	Smriti	Abhishek Anand – R1 Sidharth Samantray-R2
29.	Competition Appeal (AT) No. 12 of 2018 Part Heard	Karam Chand Thapar & Bros. (Coal Sales) Ltd. Vs. CCI &Ors. With	Sameer Parekh, NeelamberaSandee pan	Samar Bansal (R-CCI), M.M. Sharma (R-2), K.K. Sharma (R-3)
30.	Competition Appeal (AT) No. 13 of 2018 Part Heard	Naresh Kumar & Co. Pvt. Ltd. Vs. CCI &Ors. With	Nitin Nair	Samar Bansal (R-CCI), M.M. Sharma (R-2), K.K. Sharma (R-3)
31.	Competition Appeal (AT) No. 14 of 2018 Part Heard	Nair Coal Services Pvt. Ltd. Vs. CCI &Ors.	Ankita Chaudhary Rathi	Samar Bansal (R-CCI), M.M. Sharma (R-2), K.K. Sharma (R-3)
32.	Comp. App (AT) No. 175 of 2017	Axis Nirman and Industries Ltd &Anr Vs. M/s Hotel BirsaPvt Ltd &ors	Purti Marwaha	Krishanu Ray
33.	Competition App. (AT) No. 26 of 2018	Ghaziabad Development Authority Vs. Competition Commission of India with	Vaibhav Gaggar	Rajshekhar Rao

34.	Compensation Application (AT) No. 01 of 2018	Sateyendra Singh &Anr. Vs. Ghaziabad Development Authority and Anr	Dinesh Kumar	VaibhavGaggar (GDA), BalajiSubramanian (R-CCI)
------------	--	---	--------------	---

Note: Court will not sit after 1:00 PM.

Copy to: -

- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: www.nclat.nic.in**

By Order
-sd/-

Registrar